



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 11/2010	TP 19/16	Hearing	397 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner 1 & 2 Respondent)	SIGNATURE
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1)	D. RAMESH RAI 9444 307 391	Counsel for the Petitioners	
2)	B. SARATH BABU for. V.K. Rajasekar.	Counsel for Respondents 1 & 3, 4, 5	

Shri Ramesh Rai, advocate appeared for petitioners. He reported vakalat for petitioners was filed before CLB on behalf of petitioners and he continues to appear for petitioners before this Tribunal too. Shri V.K. Rajasekar, Advocate, filed vakalat for R-1 and R-3 to R-5. Counsel for petitioner reported that first petitioner died. He has filed a memo undertaking to file death certificate of first petitioner and also for filing application impleading his legal heirs and requested time.

For filing death certificate and also for filing impleading application for LR's of first petitioner, case is adjourned to 25.04.2017. Petitioner to serve notice on R-2.

MEMBER (J)

MEMBER (T)